

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 15395 of 2015

**Secretary, High Court Legal Services
Committee**

Petitioner

Mr. Prafulla Kumar Rath, Amicus Curiae

-versus-

**Chief Secretary to Government of
Odisha and Others**

Opposite Parties

Mr. D.R. Mohapatra, Senior Standing Counsel
School and Mass Education Department

**CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN**

**ORDER
17.01.2023**

Order No.

27. 1. Mr. P.K. Rath, learned Amicus Curiae informs the Court that he has visited schools in the remote corners of the State; he has collected information which he is putting together as a report. He prays for some time for that purpose.
2. At his request, list on 28th February, 2023.

**(Dr. S. Muralidhar)
Chief Justice**

**(M.S.Raman)
Judge**